## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/581/(IB)/2017

NAME OF THE PETITIONER(S)

: GENERAL TIMBERS

NAME OF THE RESPONDENT(S)

: KARISMAA FOUNDATIONS PT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

L. Daraimha Varman A. Che Sland. A. CHERLES DARWIN

L'ornal de Composate Debton

Connoel for Retitions.

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed a memo giving schedule of payment. However, Counsel for the Applicant did not agree to the amount of instalments proposed to be made. He has submitted that in case the amount of instalments is raised to Rs.5 lakh per month, the same will be accepted. Counsel for the Corporate Debtor prayed for time to seek instructions from his client. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

ghk